National Company Law Tribunal Allahabad Bench Allahabad

5 (ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016.

NAME OF THE COMPANY: M/s Deena Nath Pandey & Ors.

v/s

M/s Saket Surgical (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

1. Somestyllane Respondent Signature

1. Value Chandani Petritoners

Order dated 28.09.2016

Signature

Signature

28/9/16

28/9/16

5(ND)/2016 M/s Deena Nath Pandey & Ors. v/s Saket Surgical (India) Pvt.Ltd.& Ors.

At request of Learned counsel for petitioner Mr. Udai Chandani time is extended for publication of notice to Respondents to two weeks and the matter be listed on 27.10.2016.

V. S. R. Avadhani, Member (Judicial)

Harihar P. Chaturvedi, Member (Judicial)